

Name of the Corporate Debtor: Hiranmaye Energy Limited; Date of Commencement of CIRP: 02-01-2024; List of Creditors as on: 26-01-2024; Name of IP: Mr. Bhuvan Madan; Process Number: 1; Last 5 digit of registration number: 11655

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	53155356840	3	43421824772	99.98			9733532068	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	54328422380			0.00			54328422380	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	28	1535101429	11	9100939	0.02		764099439	761901051	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		36	109018880649	14	43430925711	100.00	0	764099439	64823855499	